

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI
PRINCIPAL BENCH

IN THE MATTER OF:

C.P. No. (IB)-178(PB)/2017

Mussadi Lal Kishan Lal

v.

Ram Dev Int. Ltd.

.....Petitioner

.....Respondent

SECTION : UNDER SECTION 9 of Insolvency and Bankruptcy Code, 2016.

Coram:

Order delivered on 29.06.2017

CHIEF JUSTICE M.M. KUMAR
Hon'ble President

DEEPA KRISHAN
Hon'ble Member (T)

For the Petitioner(s) :

For the Respondent(s) :

ORDER

The matter has been called twice. However, no one has put in appearance in support of the petition. In the interest of justice, the hearing is deferred on 04.07.2017.

Sd/-
(CHIEF JUSTICE M.M. KUMAR)
PRESIDENT

Sd/-
(DEEPA KRISHAN)
(MEMBER TECHNICAL)

Vineet